

## NOTES OF THE REGISTRY

## ORDERS OF THE TRIBUNAL

1. Counter not filed

~~Today~~ RegdOrder dt. 26.04.10Petitioner is absent  
on call.Adjourned to  
18.05.10 for the  
Respondent to appear  
& file counter.~~Today~~

26.04.10

sy. Regd.

on memo at H.A.

For withdrawal.

~~Today~~

29.6.10

~~Regd~~  
BenchFinal order dt 30.6.10Copies issued to both  
counsel.~~Today~~  
1.7.10Order dated 30.6.2010

Learned counsel for the applicant  
has filed a memo dated 28.6.2010  
stating that the respondents have  
already released the arrears of  
pay as claimed by the applicant.  
He has also made a request for  
listing this O.T. to 29.6.2010, for  
withdrawal. ~~for~~

When the matter came up  
to-day, the learned counsel  
for the applicant did not appear.  
In view of memo filed by  
the learned counsel for the  
applicant, this O.T. is dismissed  
as withdrawn.

Chm S. Mishra, 1d. sec for the  
respondents is present.

*Member (Chairman)*